

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 26.08.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>FOR REPLY</u></p> <p>1) A.P.17/2020 2) A.P.20/2020 3) A.P.29/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>4) A.S.81/2019 to A.S.83/2019 5) A.S.85/2019 to A.S.88/2019 6) A.S.90/2019, A.S.92/2019, A.S.94/2019, A.S.95/2019 and A.S.97/2019</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.136/2015 2) S.C.26/2019 3) S.C.200/2019 4) S.C.241/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p align="center"><u>ARGUMENTS</u></p> <p>1) S.C.114/2015 2) S.C.101/2017 3) CrI.Misc.849/2020 4) CrI.Misc.933/2020</p> <p align="center"><u>313 STATEMENT</u></p> <p>5) S.C.76/2018</p> <p align="center"><u>ORDERS</u></p> <p>6) S.C.245/2013 7) CrI.Misc.767/2020 8) CrI.Misc.875/2020 9) CrI.Misc.928/2020 10) CrI.Misc.952/2020</p>

 25/8/2020

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 26.08.2020 are posted to 18.09.2020 and 19.09.2020.

2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble High Court of Karnataka.

II Additional District & Session Court, BRD


Cause List – 26.08.2020

Sl No.	Case No.	Stage
1	Spl. Case 80/2018	Objection
2	Spl. Case 189/2020	Objection
3	CrI Misc 955/2020	Objection
4	Cr No. 171/2020	Objection
5	Cr No. 347/2020	Objection
6	Spl. Case 674/2011	Hearing
7	Spl. Case 225/2017	Evidence
8	Spl. Case 458/2019	Evidence
9	Spl. Case 168/2020	Await report
10	Spl. Case 208/2020	Await report
11	Spl. Case 177/2020	HBC
12	Spl. Case 192/2020	HBC
13	Spl. Case 197/2020	HBC
14	Spl. Case 693/2011	Judgment
15	Spl. Case 37/2012	Judgment
16	Spl. Case 127/2012	Judgment
17	Spl. Case 194/2012	Judgment
18	Spl. Case 10/2014	Judgment
19	Spl. Case 125/2014	Judgment
20	Spl. Case 149/2014	Judgment
21	Spl. Case 202/2015	Judgment

Note: Other cases are adjourned as per direction of Hon'ble
HCK

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 26/08/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u></p> <p>1) M.A. 4/2004 2) R.A. 110/2014 3) R.A. 111/2014</p> <p><u>Steps:</u></p> <p>1) M.A. 50/2019</p> <p><u>Evidence:</u></p> <p>1) SC 4/1997</p> <p><u>Objections:</u></p> <p>1) M.C. 73/2020 2) CrI.Misc 939/2020 3) CrI.Misc 964/2020 4) CrI.Misc 970/2020</p>	<p><u>CRIMINAL ARGUMENTS:</u></p> <p>1) SC 50/2007 2) SC 369/2011 3) SC 59/2013 C/w 203/13 4) SC 114/2013 5) CrI.A 61/2019</p> <p><u>Judgment:</u></p> <p>1) R.A. 42/2015</p> <p><u>Order:</u></p> <p>1) CrI.Misc 923/2020 2) CrI.Misc 926/2020 3) CrI.Misc 930/2020</p> <p><u>To hear:</u></p> <p>1) CrI.Misc 913/2020 2) CrI.Misc 950/2020</p>


25/8/2020
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:24/7/2020 issued by Hon'ble High Court of Karnataka.